NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 38/BB/ 2017	-	For settlement Rule-6 of I&B	Rule-6 of I&B	Orix Auto Infrastructure Services Ltd. Vs Ilantus Technologies Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
J	Samanan · S 9900840996	Petitioner	
,-	Pooja Küm 9 177483768	Respondent	Lund

also present. Matter is listed on 8/12/2017 for report of settlement if any to proceed further in the matter.

Member (T)

Member (J)